NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. C.P. (IB)-1163(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024

NAME OF THE PARTIES:- **The Bank of Maharashtra Limited**
V/s
Deepak Vijay Bagra

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Paresh Chandiramani i/b. Abhishek Samant appeared for the Petitioner.

List this matter on **03.09.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT